ALLAHABAD BENCH ALLAHABAD

Civil Contempt Application No. 26 of 2004

In

Original Application No.1136 of 2003

Allahabad this the 25th day of February, 2004

Hon'ble Maj Gen K.K. Srivastava, Member (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Pankaj Dhar Dubey, S/o Sri S.D. Dubey, R/o 99-E, Azad Nagar, Jangal Tulsi Ram, Bichchia, Gorakhpur.

Applicant

By Advocate Shri B. Tiwari

Versus

Sri P.K. Gupta, Chier Personnel Officer, N.E. Railway, Gorakhpur.

Respondent

Ву

ORDER (Oral)

By Hon'ble Maj Gen K.K. Srivastava, Member(A)

This contempt has been filed for wilful disobedience of the order of this Tribunal dated 23.09.03 passed in 0.A.No.1136 of 2003. The 0.A.No. 1136/03 was decided at the admission stage itself by giving liberty to the applicant to file a fresh detailed representation bringing out his grievance within 4 weeks and direction to the respondents to decide the said representation by a detailed and speaking order within a period of 3 months from the date of receipt of such representation. Pursuant to theorder of this Tribunal, the applicant filed a...pg.2/-

manager(Personnel), N.E. Railway, Gorakhpur and the representation of the applicant has been disposed of by order dated 22.12.2003, which has been filed as annexure-11.

opinion, the respondents have passed a detailed order. The applicant may not be satisfied with the same. The applicant if still aggrieved with the order dated 22.12.2003, he may challenge the same in original side. No case of contempt is made out. The contempt petition is rejected in limine.

Member (J)

Member (A)

/M .M ./